

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.381 of 2015
IN
OA No.2610 of 2012

This the 3rd day of September, 2015

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Shri Shri Ram Niwas,
W/o Shri Surat Singh,
Working as Written Courier,
Under Station Superintendent,
Northern Railway, New Delhi.

...Petitioner
(None present)

Versus

1. Shri A.K. Punthia
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri B.K. Gupta
Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.

...Respondents
(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

SHRI V. AJAY KUMAR, MEMBER (J) :

None for the petitioner.

2. Learned counsel for the respondents reiterated the averments made in the compliance affidavit filed by them and also produced a copy of order dated 20.12.2013 and submits that even before filing the present Contempt Petition, the respondents have fully complied with the Orders of this Tribunal by passing the order dated 20.12.2013 whereunder they have stated that the petitioner was found not fit for B2 category and rejected his case.

3. In the circumstances and in view of compliance of the Orders of this Tribunal and in view of the Order dated 20.12.2013, we do not find any merit in the Contempt Petition and accordingly the same is closed. Notices issued to the respondents are discharged.

4. No costs.

(SHEKHAR AGARWAL)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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